

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **ORDER**

Dated: Guwahati, the 01 April, 2025

**No. HC.V-25/2019 (Pt.-1)/281 /Estt. ###** The following persons, in order of merit, are hereby appointed temporarily and until further order(s), in the post of **Judicial Assistant** in the Principal Seat of the Gauhati High Court in the pay band of Rs. 14,000-70,000/- (Pay Band-2) and Grade Pay of Rs. 8700/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, subject to the condition that in the event of adverse police verification report, their services will be terminated forthwith without assigning any reason whatsoever:

SL. NO.	NAME OF THE PERSON	POST FALLEN VACANT AGAINST WHICH APPOINTMENT IS MADE TO
1.	Shri Daipayan Dutta Choudhury	Vice Shri Rahul Dutta, Shri Himpal Kalita, Shri Srinivas Pabitra Thakur, Shri Harshvardhan Dhruva, Shri Diliyan Koushik Sharma, Smt. Sunima Sharma, Shri Manabendra Narayan Deka, Smt. Ipshita Dutta and Smt. Madhurima Dey, respectively, all promoted as Senior Judicial Assistant vide order dated 13-10-2023.
2.	Shri Sumit Das	
3.	Smt. Kabyashree Bora	
4.	Shri Dipankar Kalita	
5.	Shri Himangshu Barman	
6.	Shri Kangkan Jyoti Baishya	
7.	Shri Deep Kalita	
8.	Shri Jitumoni Deka	
9.	Shri Tridip Das	
10.	Smt. Himakshi Devi	Vice Shri Jyotikangkan Choudhury released from the service of the Gauhati High Court, Guwahati w.e.f. 29-02-2024.
11.	Shri Himangshu Talukdar	Vice Smt. Tahsin Parbin and Shri Sabyasachi Sarma, respectively released from the service of the Gauhati High Court, Guwahati w.e.f. 31-03-2024.
12.	Shri Dhritiman Chamuah	
13.	Shri Bishal Nath	Vice Shri Ritu Moni Sarmah promoted as Senior Judicial Assistant vide order dated 10-09-2024.
14.	Shri Basab Jyoti Barman	Vice Smt. Krishna Bhuyan released from the service of the Gauhati High Court, Guwahati w.e.f. 25-10-2024.

*Shah*  
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The aforementioned candidates are directed to submit their medical certificate of fitness from Medical Officer of Government or by any Medical Officer In-Charge of a Civil Station at the time of joining.

Further, the above candidates, if presently employed in Central/State Government service, are directed to submit release order from the former employer at the time of joining.

The aforementioned candidates and their family members shall not be beneficiaries of the *Orunudo* scheme of the Government of Assam or have to voluntarily opt out of it as on the date of appointment.

The services of the aforementioned candidates shall be governed by "**The New Defined Contribution Pension Scheme**" issued by the Government of Assam, Finance (Budget) Department vide Office Memorandum No. BW.7/2008/Pt./40 dated Dispur the 6<sup>th</sup> October, 2009. The selected candidates mentioned above will have to submit an undertaking to that effect at the time of joining the Registry of the Gauhati High Court, Guwahati.

They will be on probation for a period of 1 (one) year with effect from the date(s) of their joining.

They are directed to join their duties within 15 (fifteen) days from the date of receipt of this order.

By order,

*Sd/- Raktim Duarah*

**REGISTRAR GENERAL**

**Memo No. HC.V-25/2019 (Pt.-1)/281A /Estt. Dated 01-04-2025**

Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati -6.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati-6.
6. The Joint Registrar (.....), Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Guwahati-6.
8. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
9. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
10. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati, with a direction to upload this order in the official website of the Gauhati High Court.
14. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
15. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Court Officer-I & II, Gauhati High Court, Guwahati.

*Rdh*  
*11/4/25*



18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. Shri Daipayan Dutta Choudhury, S/o Ashim Dutta Choudhury, R/o Oasis Tower Block 1, Flat No. 1B, Ashok Path, Basisthapur, Survey, Beltola, Gwahati-781028, Assam.
20. Shri Sumit Das, S/o Sakti Pada Das, R/o H.No.1, Opposite Shiv Mandir, Nizara Path, Pillingkata Road, P.O. Basistha, Guwahati-781029, Assam.
21. Smt. Kabyashree Bora, D/o Rana Kanta Bora, R/o NBP Road, Near Natya Mandir, Amolapatty, Nagaon, Assam, District- Nagaon, P.O.- Itachali, P.S.- Sadar, PIN-782003, Assam.
22. Shri Dipankar Kalita, S/o Umesh Ch. Kalita, R/o Sainik Nagar, 2 No., Mathgharia, Noonmati, Guwahati, PIN-781020, Assam.
23. Shri Himangshu Barman, S/o Rajeeb Barman, R/o Vill-Balikaria, Nalbari, Assam, PIN-781353.
24. Shri Kangkan Jyoti Baishya, S/o Kalicharan Baishya, R/o House No. 15, By lane 6, Shree Nagar, Guwahati-781005, Assam.
25. Shri Deep Kalita, S/o Dwijen Kalita, C/o Dwijen Kalita, Vill- Damdama, Near Anukul Mandir, P.O. Kulhati, P.S. Hajo, Kamrup, Assam, PIN-781104.
26. Shri Jitumoni Deka, S/o Prafulla Chandra Deka, R/o House No. 7, Near Namghar, Ghoramara, Beltola, Guwahati, Kamrup (Metro), PIN-781028, Assam.
27. Shri Tridip Das, S/o Dharmeswar Das, R/o Vill- Chakulibharia, Near District Convention Centre, P.O. Chaboti, Dist Lakhimpur, PIN-787051, Assam.
28. Smt. Himakshi Devi, D/o Pabitra Kumar Nath, R/o House No. 302, Near Assam Sishu Kalyan Sadan, Sundarbari, Jalukbari, Guwahati-781014.
29. Shri Himanshu Talukdar, S/o Dipak Talukdar, R/o Vill: 1 No. Bardhanara, PO: Dakshingaon, PIN: 781350, PS: Ghograpar, Dist: Nalbari, Assam.
30. Shri Dhritiman Chamuah, S/o Rama Chamuah, R/o North Guwahati, Rudreshwar Biholongoni, House No. 307, PIN- 781030, Assam.
31. Shri Bishal Nath, S/o Bipul Nath, R/o Sikari Pathar, Bakalia, Karbi Anglong, Assam.
32. Shri Basab Jyoti Barman, S/o Late Umesh Chandra Barman, R/o Piyoli Phukan Nagar, Nizara Par Path, H. No. 61, P.O.- Bumunimaidam, PIN-781021.
33. The Gauhati High Court Notice Board (Old block and New block).
34. The Order file.

  
**REGISTRAR GENERAL**

B.D.